NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 347 of 2019

IN THE MATTER OF:

The Mysore Stoneware Pipes and Potteries Ltd. ...Appellant

Versus

R.P. Trivikram & Ors. ...Respondents

Present:

For Appellant: Mr. S. Vivekananda, Advocate

For Respondent: Mr. Suryanarayana and Mr. Aditya Chatterjee, Advocates for R1 - R8
Mr. Natesh. K. PCS, Advocate for R-12
Mr. Kumar Sudeep, Advocate for R-11
Mr. M.S. Subkamanya Gowda, Advocate for R-9

O R D E R

20.01.2020 At request of Learned R-1 to R-8, the matter adjourned to **11th February, 2020**. Also R-2 is directed to file objections by then.

[Justice Venugopal M.]
Member (Judicial)

[V. .P Singh]
Member (Technical)

pks/nn